Annexure-1
Name of the corporate debtor: Grandstar Realty Private Limited; Date of commencement of CIRP:26.09.2023 (Order served to IRP dated 29.09.2023); List of creditors as on: 05.11.2024

List of secured financial creditors belonging to any class of creditors (Amount in INR)

S.N	Name of	Details of		Details of claim admitted					Amount	Amount of any	Amount	Amount of	Remark
0.	creditor	claim							of	mutual dues, that	of claim	claim	s, if any
		Date of	Am	Amount of	Nature of	Amoun	Whether	% of voting	contingen	may be set- off	not	under	
		receipt	oun	claim	claim		related	share in	t claim		admitte	verification	
			t	admitted		covere	party?	CoC			d		
			clai			d by							
			med			guaran							
						tee							
1													
1							N/	A					